

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

204.IA/3384/2023 C.P. (IB)/1308(MB)2022

IN THE MATTER OF

JM Financial Asset Reconstruction company Limited

VS

Nitco Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:- Adv. Mitali Bhatt (PH)

For the Respondent:

ORDER

IA/3384/2023:-

On the request of the parties Adjourned to **22.07.2024.**

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)